

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :29-10-2024

**Date : 29.10.2024**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	89914/2024	29.10.2024	WP (C) - 24289/2024	BRAJA KISHOR PANDA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
2	89915/2024	29.10.2024	WP (C) - 24269/2024	BRAJA KISHOR PANDA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
3	89916/2024	29.10.2024	WP (C) - 24272/2024	BRAJA KISHOR PANDA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
4	89917/2024	29.10.2024	WP (C) - 24275/2024	BRAJA KISHOR PANDA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
5	89918/2024	29.10.2024	WP (C) - 24282/2024	BRAJA KISHOR PANDA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
6	89920/2024	29.10.2024	WP (C) - 24284/2024	BRAJA KISHOR PANDA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
7	89921/2024	29.10.2024	WP (C) - 24293/2024	BRAJA KISHOR PANDA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
8	89923/2024	29.10.2024	ABLAPL-11568/2024	S BISWAL	C.O.		Order Dtd. 2024-10-23		(Seat No-)
9	89924/2024	29.10.2024	ABLAPL-11571/2024	SAROJ RANJAN SUBUDHI	C.O.		Order Dtd. 2024-10-23		(Seat No-)
10	89926/2024	29.10.2024	ABLAPL-11583/2024	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-)

11	89927/2024	29.10.2024	ABLAPL-11579/2024	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-)
12	89928/2024	29.10.2024	ABLAPL-11565/2024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-)
13	89929/2024	29.10.2024	ABLAPL-11577/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-)
14	89930/2024	29.10.2024	ABLAPL-11587/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-)
15	89931/2024	29.10.2024	ABLAPL-11576/2024	N ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-)
16	89932/2024	29.10.2024	ABLAPL-11567/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-)
17	89933/2024	29.10.2024	ABLAPL-11581/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-2	(Seat No-10)
18	89934/2024	29.10.2024	ABLAPL-11586/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-2	(Seat No-10)
19	89935/2024	29.10.2024	ABLAPL-11660/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-10)
20	89936/2024	29.10.2024	ABLAPL-11570/2024	BK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(Seat No-5)
21	89938/2024	29.10.2024	ABLAPL-11574/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-5)
22	89939/2024	29.10.2024	ABLAPL-11575/2024	A DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-5)
23	89942/2024	29.10.2024	CRLREV-590/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-5)
24	89946/2024	29.10.2024	ABLAPL-1451/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-		(Seat No-5)

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25	89947/2024	29.10.2024	ABLAPL-4040/2024	BB ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-10-23	BAIL-1	(Seat No-4)
26	89948/2024	29.10.2024	WP (C) - 20632/2016	R K ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-10-28	WRIT BRANCH-1	(Seat No-2)
27	89949/2024	29.10.2024	WP (C) - 12408/2015	K R JENA	C.O.	COURT NO. 2	Order Dtd. 2024-10-28	WRIT BRANCH-2	(Seat No-6)
28	89951/2024	29.10.2024	WPC (OA) - 2022/2018	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-10-28	OA Branch	(Seat No-1)
29	89952/2024	29.10.2024	WPC (OAC) - 3123/2017	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-10-22	OA Branch	(Seat No-1)
30	89953/2024	29.10.2024	WPC (OAC) - 2416/2017	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10-28	OA Branch	(Seat No-1)
31	89954/2024	29.10.2024	WPC (OAC) - 366/2010	A K PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-10-28	OA Branch	(Seat No-1)
32	89955/2024	29.10.2024	MACA-96/2021	J DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	MISC. APPEAL SEC.	(Seat No-7)
33	89956/2024	29.10.2024	WP (C) - 19506/2024	NIRANAJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-10-04		(Seat No-7)
34	89957/2024	29.10.2024	WP (C) - 41664/2021	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANCH-5	(Seat No-23)
35	89958/2024	29.10.2024	WP (C) - 25697/2024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-23)
36	89959/2024	29.10.2024	WP (C) - 25765/2024	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-23)
37	89960/2024	29.10.2024	WP (C) - 26174/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-23)
38	89961/2024	29.10.2024	WP (C) - 26171/2024	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd.		(Seat No-

							2024-10-28		23)
39	89962/2024	29.10.2024	WP (C) - 26186/2024	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28		(Seat No- 23)
40	89963/2024	29.10.2024	WP (C) - 26064/2024	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28		(Seat No- 23)
41	89966/2024	29.10.2024	WP (C) - 26166/2024	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28		(Seat No- 23)
42	89968/2024	29.10.2024	WP (C) - 24267/2024	SUDARSAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28		(Seat No- 23)
43	89969/2024	29.10.2024	WP (C) - 25782/2024	J LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28		(Seat No- 23)
44	89970/2024	29.10.2024	WP (C) - 25777/2024	J LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28		(Seat No- 23)
45	89971/2024	29.10.2024	WP (C) - 2467/2014	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28	WRIT BRANCH-1	(Seat No-1)
46	89973/2024	29.10.2024	WP (C) - 9098/2018	A K RANA	C.O.	COURT NO. 1	Order Dtd. 2024-10- 23	WRIT BRANCH-5	(Seat No- 32)
47	89976/2024	29.10.2024	WP (C) - 14670/2022	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28	WRIT BRANCH-2	(Seat No-8)
48	89977/2024	29.10.2024	WP (C) - 30866/2022	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-10- 28	WRIT BRANCH-3	(Seat No- 14)
49	89979/2024	29.10.2024	WP (C) - 25853/2024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10- 23		(Seat No- 14)
50	89980/2024	29.10.2024	WP (C) - 25380/2024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10- 23		(Seat No- 14)
51	89998/2024	29.10.2024	WP (C) - 24287/2024	SANJIB KUMAR BHANJIJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-10- 23		(Seat No- 14)
52	90000/2024	29.10.2024	CRLMC-	H. K. PATRA	C.O.	COURT	Order		(Seat

			3066/2024			NO. 1	Dtd. 2024-10-22		No-14)
53	90002/2024	29.10.2024	ABLAPL-11654/2024	ASHOK KUMAR BEHERA (3)	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(Seat No-14)
54	90003/2024	29.10.2024	ABLAPL-11587/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(Seat No-14)
55	90008/2024	29.10.2024	JCRLA-144/2005	M.K. RANA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-6)
56	90009/2024	29.10.2024	BLAPL-5101/2024	PRAVAT KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-22		(Seat No-6)
57	90010/2024	29.10.2024	WP(C)-26061/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-22		(Seat No-6)
58	90034/2024	29.10.2024	ABLAPL-11095/2024	SUDHANSU PRASAD MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2024-11-20		(Seat No-6)
59	90038/2024	29.10.2024	WP(C)-19960/2017	R K SAHU	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
60	90039/2024	29.10.2024	JCRLA-38/2023	S DASH	C.O.	COURT NO. 7	Order Dtd. 2024-12-12	CRIMINAL APPEAL	(Seat No-1)
61	90044/2024	29.10.2024	ARBP-85/2023	K N SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-10-23	M.J.C.	(Seat No-1)
62	90046/2024	29.10.2024	MATA-261/2024	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-11-05	FIRST APPEAL	(Seat No-1)
63	90047/2024	29.10.2024	WP(C)-20525/2024	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-1)
64	90048/2024	29.10.2024	TRP(C)-10/2024	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	M.J.C.	(Seat No-6)
65	90049/2024	29.10.2024	WP(C)-26090/2024	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-6)

66	90050/2024	29.10.2024	MATA-20/2023	M/S.ANAM CHARAN PANDA, N.R.MOHANTY, S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-11-12	FIRST APPEAL	(Seat No-4)
67	90052/2024	29.10.2024	WP (C) - 26434/2024	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-4)
68	90053/2024	29.10.2024	WP (C) - 24319/2024	S K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-4)
69	90054/2024	29.10.2024	WP (C) - 24996/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-4)
70	90055/2024	29.10.2024	WP (C) - 20549/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-4)
71	90056/2024	29.10.2024	WP (C) - 25292/2020	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
72	90057/2024	29.10.2024	WP (C) - 26298/2024	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(Seat No-111)
73	90058/2024	29.10.2024	WP (C) - 23812/2017	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH-7	(Seat No-5)
74	90059/2024	29.10.2024	WP (C) - 999/2020	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-2)
75	90060/2024	29.10.2024	BLAPL-10657/2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Seat No-2)
76	90061/2024	29.10.2024	BLAPL-10672/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	BAIL-1	(Seat No-3)
77	90062/2024	29.10.2024	WP (C) - 8842/2023	PRASANTA KUMAR SATAPATHY	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	WRIT BRANCH-5	(Seat No-22)
78	90063/2024	29.10.2024	BLAPL-10674/2024	B B ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-28		(Seat No-22)
79	90064/2024	29.10.2024	WP (C) - 15620/2022	A K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-	WRIT BRANCH-1	(Seat No-31)

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80	90065/2024	29.10.2024	BLAPL-10683/2024	B B ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-28		(Seat No-31)
81	90066/2024	29.10.2024	WP (C) - 15620/2022	S BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-31)
82	90067/2024	29.10.2024	WP (C) - 9122/2022	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-34)
83	90068/2024	29.10.2024	BLAPL-10698/2024	B B ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-28		(Seat No-34)
84	90069/2024	29.10.2024	ABLAPL-11702/2024	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-10-28		(Seat No-34)
85	90070/2024	29.10.2024	BLAPL-10696/2024	A K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-28		(Seat No-34)
86	90071/2024	29.10.2024	WP (C) - 32807/2021	S P SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-30)
87	90072/2024	29.10.2024	BLAPL-5266/2024	PRATAP KUMAR NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-10-28		(Seat No-30)
88	90073/2024	29.10.2024	WP (C) - 32807/2021	S MITRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-30)
89	90074/2024	29.10.2024	CRP-41/2024	M. NAIK	C.O.	COURT NO. 14	Order Dtd. 2024-12-02		(Seat No-30)
90	90075/2024	29.10.2024	WP (C) - 25949/2024	S. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-10-28		(Seat No-30)
91	90076/2024	29.10.2024	WP (C) - 32807/2021	M DAS	C.O.	COURT NO. 14	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-30)
92	90077/2024	29.10.2024	BLAPL-10685/2024	R. K. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-10-28		(Seat No-30)
93	90078/2024	29.10.2024	WP (C) - 26183/2024	SK. RUPLAL	C.O.	COURT NO.	Order Dtd.		(Seat No-

						16	2024-10-30		30)
94	90079/2024	29.10.2024	WP (C) - 20557/2024	B. K. PATI	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Seat No-30)
95	90080/2024	29.10.2024	BLAPL-10699/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-28	BAIL-1	(Seat No-6)
96	90081/2024	29.10.2024	WP (C) - 394/2020	G C JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-3	(Seat No-14)
97	90082/2024	29.10.2024	BLAPL-10700/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Seat No-14)
98	90083/2024	29.10.2024	WP (C) - 19826/2024	M. R. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Seat No-14)
99	90084/2024	29.10.2024	WP (C) - 24394/2024	B. K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Seat No-14)
100	90085/2024	29.10.2024	ABLAPL-11584/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	BAIL-1	(Seat No-13)
101	90086/2024	29.10.2024	WP (C) - 394/2020	A K SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-3	(Seat No-14)
102	90087/2024	29.10.2024	ABLAPL-11074/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(Seat No-14)
103	90088/2024	29.10.2024	WP (C) - 25695/2024	B. K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Seat No-14)
104	90089/2024	29.10.2024	ABLAPL-11113/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	BAIL-2	(Seat No-12)
105	90090/2024	29.10.2024	ABLAPL-11209/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(Seat No-12)
106	90091/2024	29.10.2024	WP (C) - 25696/2024	K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Seat No-12)
107	90092/2024	29.10.2024	ABLAPL-	PRATAP SAHOO	C.O.	COURT	Order	BAIL-2	(Seat

			11126/2024			NO. 16	Dtd. 2024-10- 23		No-7)
108	90093/2024	29.10.2024	ABLAPL- 11659/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10- 23		(Seat No-7)
109	90094/2024	29.10.2024	ABLAPL- 11561/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10- 23		(Seat No-7)
110	90095/2024	29.10.2024	BLAPL- 5503/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2024-10- 28		(Seat No-7)
111	90096/2024	29.10.2024	BLAPL- 10651/2024	SUVENDU BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10- 28		(Seat No-7)
112	90097/2024	29.10.2024	ABLAPL- 11738/2024	NK ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-10- 28		(Seat No-7)
113	90098/2024	29.10.2024	ABLAPL- 11728/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28	BAIL-1	(Seat No-4)
114	90099/2024	29.10.2024	ABLAPL- 11741/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28	BAIL-1	(Seat No- 15)
115	90100/2024	29.10.2024	WP (C) - 25132/2024	A K SHARMA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Seat No- 15)
116	90101/2024	29.10.2024	ABLAPL- 11739/2024	BP PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Seat No- 15)
117	90102/2024	29.10.2024	ABLAPL- 11734/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Seat No- 15)
118	90103/2024	29.10.2024	ABLAPL- 11746/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Seat No- 15)
119	90104/2024	29.10.2024	WP (C) - 19277/2024	S HUSSAIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 21		(Seat No- 15)
120	90105/2024	29.10.2024	ABLAPL- 11743/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Seat No- 15)

121	90106/2024	29.10.2024	ABLAPL-11744/2024	DINESH NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-15)
122	90107/2024	29.10.2024	ABLAPL-5640/2024	DEBI PRASAD PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1	(Seat No-3)
123	90108/2024	29.10.2024	BLAPL-10649/2024	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-3)
124	90109/2024	29.10.2024	ABLAPL-11745/2024	SK SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-3)
125	90110/2024	29.10.2024	BLAPL-10692/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-1	(Seat No-5)
126	90111/2024	29.10.2024	BLAPL-10690/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-5)
127	90112/2024	29.10.2024	BLAPL-10687/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-5)
128	90113/2024	29.10.2024	BLAPL-10652/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-5)
129	90114/2024	29.10.2024	BLAPL-6029/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-5)
130	90115/2024	29.10.2024	FAO-394/2024	R. R. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-5)
131	90117/2024	29.10.2024	WP (C) - 24386/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-13		(Seat No-5)
132	90119/2024	29.10.2024	WP (C) - 24401/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-13		(Seat No-5)
133	90121/2024	29.10.2024	WP (C) - 26104/2017	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-10-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
134	90122/2024	29.10.2024	WP (C) - 24389/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-		(Seat No-106)

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135	90124/2024	29.10.2024	WP (C) - 24393/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11- 13		(Seat No- 106)
136	90125/2024	29.10.2024	WP (C) - 26104/2017	K K NATH	C.O.	COURT NO. 6	Order Dtd. 2024-10- 28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
137	90126/2024	29.10.2024	WP (C) - 24465/2024	D. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10- 28		(Seat No- 106)
138	90127/2024	29.10.2024	WP (C) - 15497/2024	L SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10- 28	WRIT BRANCH-2	(Seat No-7)
139	90128/2024	29.10.2024	WP (C) - 24459/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11- 13		(Seat No-7)
140	90129/2024	29.10.2024	WP (C) - 25571/2024	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-11- 06		(Seat No-7)
141	90130/2024	29.10.2024	WP (C) - 15497/2024	S P MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-10- 28	WRIT BRANCH-2	(Seat No-7)
142	90131/2024	29.10.2024	WP (C) - 24472/2024	S. K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-11- 07		(Seat No-7)
143	90132/2024	29.10.2024	WP (C) - 18999/2024	H. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10- 04		(Seat No-7)
144	90148/2024	29.10.2024	ABLAPL- 11633/2024	S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-10- 23		(Seat No-7)
145	90149/2024	29.10.2024	CMP- 794/2024	M. K. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-10- 28		(Seat No-7)
146	90150/2024	29.10.2024	WP (C) - 26170/2024	T. P. TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-10- 28		(Seat No-7)
147	90151/2024	29.10.2024	WP (C) - 26170/2024	T. P. TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-10- 28		(Seat No-7)
148	90152/2024	29.10.2024	WP (C) - 24820/2024	D. PARIDA	C.O.	COURT NO. 6	Order Dtd.		(Seat No-7)

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149	90153/2024	29.10.2024	WP(C) - 25467/2024	R. B. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(Seat No-7)
150	90154/2024	29.10.2024	WP(C) - 24488/2024	S. C. ATABUDHI	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-7)
151	90164/2024	29.10.2024	WP(C) - 20549/2024	TAPAN KU NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-10-28		(Seat No-7)
152	90166/2024	29.10.2024	BLAPL- 9970/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-10-28		(Seat No-7)
153	90167/2024	29.10.2024	CRLMC- 1768/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-10-28		(Seat No-7)
154	90168/2024	29.10.2024	CRLMC- 3759/2024	M K PANI	C.O.	COURT NO. 20	Order Dtd. 2024-10-03		(Seat No-7)
155	90169/2024	29.10.2024	CRLMC- 1796/2024	SUBHENDU KUMAR DAS	C.O.	COURT NO. 20	Order Dtd. 2024-10-28		(Seat No-7)
156	90171/2024	29.10.2024	CRLMC- 1280/2024	M R ROUSTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-10-23	CRIMINAL MISC	(Seat No-5)
157	90174/2024	29.10.2024	CRLMC- 3893/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09		(Seat No-5)
158	90177/2024	29.10.2024	WP(C) - 25978/2023	M BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	WRIT BRANCH-6	(Seat No-35)
159	90178/2024	29.10.2024	WP(C) - 25978/2023	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	WRIT BRANCH-6	(Seat No-35)
160	90184/2024	29.10.2024	ABLAPL- 11733/2024	MANAS RANJAN MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-2	(Seat No-12)
161	90185/2024	29.10.2024	WP(C) - 26091/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-12)
162	90188/2024	29.10.2024	ABLAPL-	AJIT KUMAR	C.O.	COURT	Order		(Seat

			11285/2024	RAUT		NO. 2 OLD	Dtd. 2024-10- 21		No- 12)
163	90192/2024	29.10.2024	ABLAPL- 11572/2024	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 23		(Seat No- 12)
164	90194/2024	29.10.2024	CRLMC- 3493/2024	RANJAN KU.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Seat No- 12)
165	90195/2024	29.10.2024	CRLMC- 3494/2024	RANJAN KU.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Seat No- 12)
166	90196/2024	29.10.2024	BLAPL- 7636/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 22		(Seat No- 12)
167	90197/2024	29.10.2024	BLAPL- 10551/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28	BAIL-1	(Seat No-3)
168	90198/2024	29.10.2024	ABLAPL- 2956/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 9999-12- 31		(Seat No-3)
169	90199/2024	29.10.2024	BLAPL- 4655/2024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10- 28		(Seat No-3)
170	90200/2024	29.10.2024	WP (C) - 26189/2024	RANJAN KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-10- 28		(Seat No-3)
171	90202/2024	29.10.2024	BLAPL- 14211/2012	K MOHANTY	C.O.	COURT NO. 2			(Seat No-3)
172	90203/2024	29.10.2024	WP (C) - 25992/2024	G. D. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-10- 28		(Seat No-3)
173	90204/2024	29.10.2024	WP (C) - 24913/2024	G. S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10- 28		(Seat No-3)
174	90205/2024	29.10.2024	WP (C) - 26191/2024	G. D. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-10- 28		(Seat No-3)
175	90206/2024	29.10.2024	WP (C) - 26210/2024	G. D. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-10- 28		(Seat No-3)
176	90207/2024	29.10.2024	WP (C) - 26219/2024	G. D. MALLICK	C.O.	COURT NO. 2	Order Dtd.		(Seat No-3)

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177	90208/2024	29.10.2024	WP (C) - 26224/2024	G. D. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-10-28		(Seat No-3)
178	90209/2024	29.10.2024	BLAPL- 9218/2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10-22		(Seat No-3)
179	90210/2024	29.10.2024	WP (C) - 4243/2021	RABI SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-10-22	WRIT BRANCH-1	(Seat No-31)
180	90211/2024	29.10.2024	ABLAPL- 11664/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-31)
181	90212/2024	29.10.2024	BLAPL- 9005/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Seat No-31)
182	90213/2024	29.10.2024	BLAPL- 10301/2024	RAJAKISHORE SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(Seat No-31)
183	90214/2024	29.10.2024	WP (C) - 26648/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Seat No-31)
184	90215/2024	29.10.2024	ABLAPL- 7219/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28	BAIL-2	(Seat No-9)
185	90216/2024	29.10.2024	ABLAPL- 11762/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Seat No-9)
186	90217/2024	29.10.2024	ABLAPL- 11814/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Seat No-9)
187	90218/2024	29.10.2024	ABLAPL- 11730/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Seat No-9)
188	89913/2024	29.10.2024	CRLA- 703/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-06	CRIMINAL APPEAL	(Seat No-4)
189	89919/2024	29.10.2024	CRLA- 624/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-06	CRIMINAL APPEAL	(Seat No-4)
190	89922/2024	29.10.2024	CRLA-	MANOJ KUMAR	GENERAL		Order	CRIMINAL	(Seat

			244/2012	RANA			Dtd. 2024-03-06	APPEAL	No-4)
191	89925/2024	29.10.2024	CRLA-534/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-4)
192	89937/2024	29.10.2024	JCRLA-18/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-4)
193	89940/2024	29.10.2024	CRLA-135/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-4)
194	89941/2024	29.10.2024	CRLA-661/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-4)
195	89943/2024	29.10.2024	CRLA-654/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-06	CRIMINAL APPEAL	(Seat No-4)
196	89944/2024	29.10.2024	ABLAPL-6369/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2024-10-15	BAIL-1	(Seat No-4)
197	89945/2024	29.10.2024	CRLA-658/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-6)
198	89950/2024	29.10.2024	WP (C) - 8020/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Document	WRIT BRANCH-7	(Seat No-18)
199	89964/2024	29.10.2024	ABLAPL-10274/2023	P.K. PATRI	GENERAL		Entire Brief	BAIL-2	(Seat No-12)
200	89965/2024	29.10.2024	BLAPL-10671/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-10-28	BAIL-2	(Seat No-9)
201	89967/2024	29.10.2024	WP (C) - 26156/2024	P.K. PATRI	GENERAL		Order Dtd. 2024-10-23		(Seat No-9)
202	89972/2024	29.10.2024	WP (C) - 21570/2014	P.K. PATRI	GENERAL		Petition With Annexures	WRIT BRANCH-2	(Seat No-6)
203	89974/2024	29.10.2024	BLAPL-10673/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-10-28	BAIL-1	(Seat No-3)
204	89975/2024	29.10.2024	CRLREV-343/2024	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2024-10-	CRIMINAL REVISION	(Seat No-5)

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205	89984/2024	29.10.2024	CRLA-582/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-4)
206	89988/2024	29.10.2024	CRLA-640/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-11)
207	89993/2024	29.10.2024	CRLA-644/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-11)
208	90015/2024	29.10.2024	CRLA-480/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-11	CRIMINAL APPEAL	(Seat No-5)
209	90019/2024	29.10.2024	JCRLA-5/2008	M.K. RANA	GENERAL		Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-8)
210	90021/2024	29.10.2024	CRLA-505/2012	M.K. RANA	GENERAL		Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-4)
211	90023/2024	29.10.2024	RPFAM-254/2017	SUSHANT KUMAR PRADHAN	GENERAL		Annexure	FIRST APPEAL	(Seat No-6)
212	90025/2024	29.10.2024	WP (C) - 8020/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-10-28	WRIT BRANCH-7	(Seat No-18)
213	90029/2024	29.10.2024	CRA-127/1991	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-22	CRIMINAL APPEAL	(Seat No-5)
214	90040/2024	29.10.2024	JCRLA-75/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-22	CRIMINAL APPEAL	(Seat No-9)
215	90041/2024	29.10.2024	JCRLA-7/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-22	CRIMINAL APPEAL	(Seat No-9)
216	90042/2024	29.10.2024	JCRLA-134/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-22	CRIMINAL APPEAL	(Seat No-6)
217	90043/2024	29.10.2024	GA-11/2000	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-22	CRIMINAL APPEAL	(Seat No-3)
218	90045/2024	29.10.2024	CRLLP-61/2008	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-03	BAIL-1	(Seat No-3)

219	90051/2024	29.10.2024	CRLA-628/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No-10)
220	90157/2024	29.10.2024	ABLAPL-11597/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-28	BAIL-1	(Seat No-5)
221	90158/2024	29.10.2024	ABLAPL-11699/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-28		(Seat No-5)
222	90159/2024	29.10.2024	CRLMP-1440/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-28		(Seat No-5)
223	90160/2024	29.10.2024	WPC (OAC) - 2756/2014	MANOJ KUMAR RANA	GENERAL		Counter	OA Branch	(Seat No-1)
224	90165/2024	29.10.2024	WP (C) - 24810/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2024-10-07		(Seat No-1)
225	90173/2024	29.10.2024	CRLMC-3260/2023	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2023-08-18	CRIMINAL MISC	(Seat No-6)
226	90175/2024	29.10.2024	CRLMC-2333/2023	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2023-05-17	CRIMINAL MISC	(Seat No-1)
227	90176/2024	29.10.2024	CRLMC-2334/2023	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2023-05-17	CRIMINAL MISC	(Seat No-1)
228	90180/2024	29.10.2024	WP (C) - 20832/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-19	WRIT BRANCH-8	(Seat No-39)
229	90181/2024	29.10.2024	WP (C) - 20832/2019	MANOJ KUMAR RANA	GENERAL		Petition	WRIT BRANCH-8	(Seat No-39)
230	90182/2024	29.10.2024	WP (C) - 20842/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-11-07	WRIT BRANCH-8	(Seat No-39)
231	90187/2024	29.10.2024	WP (C) - 20835/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-11-07	WRIT BRANCH-8	(Seat No-39)
232	90189/2024	29.10.2024	WP (C) - 3068/2018	MANOJ KUMAR RANA	GENERAL		Petition		(Seat No-39)
233	90191/2024	29.10.2024	WP (C) - 20835/2019	MANOJ KUMAR RANA	GENERAL		Petition	WRIT BRANCH-8	(Seat No-39)

234	90193/2024	29.10.2024	WPC (OAC) - 2756/2014	MANOJ KUMAR RANA	GENERAL		Rejoinder	OA Branch	(Seat No-1)
235	90201/2024	29.10.2024	CRLMC- 3261/2023	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2023-08- 23	CRIMINAL MISC	(Seat No-6)
236	89978/2024	29.10.2024	WP (C) - 11637/2013	B P TANGA	GENERAL		Order Dtd. 2014-05- 16		(Seat No-6)
237	89981/2024	29.10.2024	WP (C) - 17417/2015	T BAG	GENERAL			WRIT BRANCH-4	(Seat No- 38)
238	89982/2024	29.10.2024	SA- 370/1997	G SUNDARA	GENERAL			SECOND APPEAL	(Seat No-7)
239	89983/2024	29.10.2024	WP (C) - 18564/2024	U CHHOTRAY	GENERAL				(Seat No-7)
240	89985/2024	29.10.2024	WP (C) - 42104/2023	P C CHHINCHANI	GENERAL			WRIT BRANCH-1	(Seat No-3)
241	89986/2024	29.10.2024	WP (C) - 10639/2022	M K NAYAK	GENERAL			WRIT BRANCH-4	(Seat No- 17)
242	89987/2024	29.10.2024	WP (C) - 9735/2017	P K BHUYAN	GENERAL			WRIT BRANCH-7	(Seat No-5)
243	89989/2024	29.10.2024	WP (C) - 28305/2019	M SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 105)
244	89990/2024	29.10.2024	WP (C) - 25679/2024	C R NAYAK	GENERAL				(Seat No- 105)
245	89991/2024	29.10.2024	WPC (OAC) - 1792/2017	S K BEHERA	GENERAL			OA Branch	(Seat No-1)
246	89992/2024	29.10.2024	ABLAPL- 7265/2024	J PADHI	GENERAL			BAIL-2	(Seat No-8)
247	89994/2024	29.10.2024	WP (C) - 26180/2024	A K SWAIN	GENERAL				(Seat No-8)
248	89995/2024	29.10.2024	BLAPL- 10314/2024	R. BARIK	GENERAL		Order Dtd. 2024-10- 18		(Seat No-8)
249	89996/2024	29.10.2024	WP (C) - 4979/2023	B K BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 22)
250	89997/2024	29.10.2024	WP (C) - 3584/2018	D JETHY	GENERAL			WRIT BRANCH-7	(Seat No- 15)
251	89999/2024	29.10.2024	WP (C) - 3583/2018	D JETHY	GENERAL			WRIT BRANCH-7	(Seat No- 15)
252	90001/2024	29.10.2024	WP (C) - 3586/2018	D JETHY	GENERAL			WRIT BRANCH-7	(Seat No- 15)

253	90004/2024	29.10.2024	RSA-30/2024	T K MOHANTY	GENERAL			SECOND APPEAL	(Seat No-4)
254	90005/2024	29.10.2024	CMP-1244/2022	A K PANDA	GENERAL			WRIT BRANCH-3	(Seat No-12)
255	90006/2024	29.10.2024	MACA-152/2004	M BEHERA	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
256	90007/2024	29.10.2024	WP (C) - 7247/2024	P N NAYAK	GENERAL			WRIT BRANCH-6	(Seat No-16)
257	90011/2024	29.10.2024	CONTC-4663/2024	B SAMAL	GENERAL				(Seat No-16)
258	90012/2024	29.10.2024	CRLA-1023/2023	P BEHERA	GENERAL			CRIMINAL APPEAL	(Seat No-9)
259	90013/2024	29.10.2024	MACA-882/2013	G JAYASINGH	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
260	90014/2024	29.10.2024	CMP-655/2024	M DAS	GENERAL			WRIT BRANCH-4	(Seat No-37)
261	90016/2024	29.10.2024	WP (C) - 7021/2004	M SAHOO	GENERAL				(Seat No-37)
262	90017/2024	29.10.2024	CRLMP-1188/2024	S DAS	GENERAL				(Seat No-37)
263	90018/2024	29.10.2024	WP (C) - 20875/2024	A PATI	GENERAL				(Seat No-37)
264	90020/2024	29.10.2024	MATA-319/2024	B BEHERA	GENERAL				(Seat No-37)
265	90022/2024	29.10.2024	RSA-202/2022	S SAHOO	GENERAL			SECOND APPEAL	(Seat No-1)
266	90024/2024	29.10.2024	WP (C) - 25006/2022	D K NAIK	GENERAL			WRIT BRANCH-8	(Seat No-39)
267	90026/2024	29.10.2024	CMP-523/2024	G DAS	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH-3	(Seat No-14)
268	90027/2024	29.10.2024	ABLAPL-11016/2024	D LENKA	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(Seat No-5)
269	90028/2024	29.10.2024	WP (C) - 25443/2024	S S JENA	GENERAL		Order Dtd. 2024-10-22		(Seat No-5)
270	90030/2024	29.10.2024	WP (C) - 6334/2009	G DAS	GENERAL		Order Dtd. 2010-04-		(Seat No-5)

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271	90031/2024	29.10.2024	WP (C) - 7335/2015	R K ROUT	GENERAL		Order Dtd. 2015-04- 23		(Seat No-5)
272	90032/2024	29.10.2024	WP (C) - 12606/2023	R K ROUT	GENERAL		Order Dtd. 2023-05- 11	WRIT BRANCH-3	(Seat No- 14)
273	90033/2024	29.10.2024	WP (C) - 10464/2024	U CHHOTRAY	GENERAL		Order Dtd. 2024-05- 02	WRIT BRANCH-1	(Seat No-2)
274	90035/2024	29.10.2024	CRLMC- 1078/2020	K BEHERA	GENERAL		Order Dtd. 2023-07- 04	CRIMINAL MISC	(Seat No-2)
275	90036/2024	29.10.2024	CRLMC- 2631/2022	J K MISHRA	GENERAL		Order Dtd. 2023-09- 27	CRIMINAL MISC	(Seat No-1)
276	90037/2024	29.10.2024	WP (C) - 21004/2024	U CHHOTRAY	GENERAL		Order Dtd. 2024-08- 29		(Seat No-1)
277	90116/2024	29.10.2024	WP (C) - 22028/2012	S C DASH	GENERAL			WRIT BRANCH-1	(Seat No- 30)
278	90118/2024	29.10.2024	WP (C) - 25610/2013	S C DASH	GENERAL			WRIT BRANCH-2	(Seat No-7)
279	90120/2024	29.10.2024	ABLAPL- 134/2020	L N SAHOO	GENERAL			CRIMINAL MISC	(Seat No- 14)
280	90123/2024	29.10.2024	WP (C) - 20529/2010	A SAHOO	GENERAL			WRIT BRANCH-6	(Seat No- 24)
281	90133/2024	29.10.2024	WP (C) - 30968/2022	B P TANGA	GENERAL			WRIT BRANCH-4	(Seat No- 38)
282	90134/2024	29.10.2024	WP (C) - 229/2013	C R NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
283	90135/2024	29.10.2024	SA-66/1996	R N MOHAPATRA	GENERAL			SECOND APPEAL	(Seat No-6)
284	90136/2024	29.10.2024	WP (C) - 11745/2009	S P JENA	GENERAL				(Seat No-6)
285	90137/2024	29.10.2024	WP (C) - 11744/2009	S P JENA	GENERAL				(Seat No-6)
286	90138/2024	29.10.2024	WP (C) - 1147/2022	H K PANDA	GENERAL			WRIT BRANCH-2	(Seat No-9)
287	90139/2024	29.10.2024	ABLAPL- 2507/2024	J K PARIDA	GENERAL			BAIL-1	(Seat No-4)

288	90140/2024	29.10.2024	CRLMP-1118/2024	S K PARIDA	GENERAL				(Seat No-4)
289	90141/2024	29.10.2024	WP (C) - 11743/2009	S P JENA	GENERAL				(Seat No-4)
290	90142/2024	29.10.2024	WP (C) - 30937/2022	B P TANGA	GENERAL			WRIT BRANCH-4	(Seat No-38)
291	90143/2024	29.10.2024	WP (C) - 30928/2022	B P TANGA	GENERAL			WRIT BRANCH-4	(Seat No-38)
292	90144/2024	29.10.2024	WP (C) - 13807/2006	S K PRADHAN	GENERAL				(Seat No-38)
293	90145/2024	29.10.2024	OJC-8169/1996	S K PRADHAN	GENERAL				(Seat No-38)
294	90146/2024	29.10.2024	WP (C) - 30934/2022	B P TANGA	GENERAL			WRIT BRANCH-4	(Seat No-38)
295	90147/2024	29.10.2024	FAO-184/2002	N ROUT	GENERAL			MISC. APPEAL SEC.	(Seat No-6)
296	90155/2024	29.10.2024	WP (C) - 25664/2013	P. K. PANI	GENERAL		Order Dtd. 2015-10-13		(Seat No-6)
297	90156/2024	29.10.2024	CMP-689/2024	SABYASACHI BARIK	GENERAL		Order Dtd. 2024-07-16		(Seat No-6)
298	90161/2024	29.10.2024	WP (C) - 25442/2024	D K JENA	GENERAL		Order Dtd. 2024-10-22		(Seat No-6)
299	90162/2024	29.10.2024	ABLAPL-15329/2023	N SAHOO	GENERAL		Order Dtd. 2024-07-26	BAIL-1	(Seat No-2)
300	90163/2024	29.10.2024	ABLAPL-5113/2024	N SAHOO	GENERAL		Order Dtd. 9999-12-31		(Seat No-2)
301	90170/2024	29.10.2024	CMP-1625/2023	S S JENA	GENERAL			WRIT BRANCH-5	(Seat No-20)
302	90172/2024	29.10.2024	BLAPL-8468/2024	RAMESH CHANDRA MAHARANA	GENERAL		Order Dtd. 2024-10-04	BAIL-2	(Seat No-11)
303	90179/2024	29.10.2024	WP (C) - 17013/2024	H.K.BHOL	GENERAL		Order Dtd. 2024-10-08	WRIT BRANCH-4	(Seat No-27)
304	90183/2024	29.10.2024	WP (C) -	R SAHU	GENERAL				(Seat

			25827/2024						No-27)
305	90186/2024	29.10.2024	MACA-404/2014	S K SAHOO	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
306	90190/2024	29.10.2024	WP (C) - 18284/2024	AMRESH MOHANTY	GENERAL		Order Dtd. 2024-08-22		(Seat No-4)

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